LOK SABHA UNSTARRED QUESTION NO. 1456 TO BE ANSWERED ON 29.07.2025

ATUFS IMPLEMENTATION IN UTTAR PRADESH

1456. MS IQRA CHOUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) the number of textile and garment manufacturing units in Uttar Pradesh that have availed capital investment subsidy under the Amended Technology Upgradation Fund Scheme (ATUFS) since 2021, segment-wise;
- (b) the total amount of subsidy disbursed to eligible units in Uttar Pradesh during the same period, district-wise along with the sanctioned applications;
- (c) the average time taken for UID generation and release of subsidy post-Joint Inspection Team (JIT) verification; and
- (d) the number of cases in Uttar Pradesh where units were denied ATUFS benefits due to non-compliance with Machine Identification Code (MIC) or benchmarking norms?

उत्तर ANSWER वस्त्र मंत्री (**श्री गिरिराज सिंह**) MINISTER OF TEXTILES (SHRI GIRIRAJ SINGH)

(a): Capital Investment Subsidy of Rs.50.84 crore has been released in 148 sanctioned cases under Amended Technology Upgradation Fund Scheme (ATUFS) in Uttar Pradesh since 2021. Detail of segment wise subsidy released in Uttar Pradesh since 2021 under ATUFS is as below: -

S.N.	Segment	No. of Projects	Subsidy released
1	Garmenting	20	Rs. 5.48 cr.
2	Multi activity	55	Rs. 23.34 cr.
3	Processing	18	Rs. 3.28 cr.
4	Technical Textile	22	Rs. 15.40 cr.
5	Weaving	27	Rs. 3.35 cr.
	Total	148	Rs. 50.84 cr.

- **(b):** District-wise details of sanctioned applications and amount of subsidy disbursed after 2021 in Uttar Pradesh is given in **Annexure**.
- (c): As per the ATUFS guidelines, the UID is automatically generated within 90 days of the UID application, contingent upon verification by the lending agency. Similarly, the scrutiny of the JIT report and the release of the subsidy is to be completed within 60 days from the receipt of the complete proposal after JIT verification. However, the processing time may vary depending on the factors such as the submission of information on the iTUFS portal by unit, uploading of all documentation, submission of required details by machinery manufacturers and the furnishing of all relevant information by the applicants as well as the lending agencies.

(d): In the state of Uttar Pradesh, total 5 cases were denied benefits under ATUFS due to Non Compliance with Machine Identification Code (MIC) or benchmarking norms.

Annexure

District-wise details of sanctioned applications and amount of subsidy disbursed after 2021 in the state of Uttar Pradesh

S.N.	District	No. of Projects	Subsidy released (Rs. in crores)
1	Agra	4	0.37
2	Bagpat	1	0.04
3	Bareilly	2	0.82
4	Bijnor	1	0.10
5	Bulandshehar	2	1.16
6	Chandauli	14	7.69
7	Fatehpur	1	0.42
8	Gautam Buddha Nagar	52	16.59
9	Ghaziabad	14	3.98
10	Gorakpur	5	8.10
11	Jyotiba Phoole Nagar	1	0.15
12	Kanpur Dehat	6	2.78
13	Kanpur (Nagar)	12	1.12
14	Lucknow	2	0.35
15	Mathura	6	2.81
16	Meerut	15	2.19
17	Shahjahanpur	1	0.70
18	Unnav	2	0.53
19	Varanasi	7	0.94
	Total	148	50.84
